

ing "quotas" for steel. The Joint Plant Committee receives indents for steel materials and processes the same. No case of undue delay in processing of indents by the Joint Plant Committee has come to Government's notice. The Committee generally takes about two weeks to plan the indents. With the streamlining of procedures consequent on implementation of the recommendations of the study Group on Steel Distribution System, it is expected that this time would be reduced further.

(b) As the number of indents planned is very large, it would be extremely difficult and time consuming to compile detailed information in respect of each of them. However if such information is required in respect of any specific indent or indents, it would be collected and laid on the Table of

Committee to examine service conditions of Class III and IV Employees of Delhi Hospitals

7290 SHRI AJIT KUMAR SAHA Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether any Committee has been set up by the Government recently to examine the service conditions of the Class III and IV employees of Delhi Hospitals,

(b) if so, the terms and conditions of the Committee and

(c) when the Committee is likely to submit its report?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) Yes

(b) To examine in detail the service conditions and other allied administrative matters in respect of Class III and IV staff of Delhi Hospitals.

(c) By the end of April, 1974.

Group Hospitals of Assam Tea Estate

7291. SHRI NOORUL HUDA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether all the Group Hospitals in Assam Tea Estate have been abolished;

(b) the reasons therefor; and

(c) what steps Government propose to re-introduce these hospitals?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) to (c) Efforts are being made to collect the necessary information from the Government of Assam and will be furnished as soon as available

Recommendation of 47th Meeting of E.S.I. Corporation

7292. SHRI MOHAMMAD ISMAIL Will the Minister of LABOUR be pleased to state

(a) the recommendation and decisions of the 47th meeting of the Employees State Insurance Corporation and

(b) the reaction of Government thereto?

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): (a) A statement indicating important recommendations/decisions is enclosed.

(b) The recommendation for providing Central assistance to the Employees' State Insurance Corporation and raising the State's share of the cost of medical benefit is based on the recommendations of the Committee on